

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/4184/2021

This the 24th day of August, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Rohit Singh Jamwal & Ors

.....Applicants
(Advocate:- Mr. Abhinav Sharma, Sr. Advocate assisted by Mr. Abhimanyu Sharma)

Versus

1. State of J&K and Ors.

.....Respondents
(Advocate: Ms. Anshuja Tak)

ORDER

[O R A L]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

This TA (TA No.61/4184/2021) arises out of SWP No. 538/2018, wherein relief is claimed against J&K State Sports Council. This Tribunal does not have jurisdiction in respect of the employees of J&K State Sports Council. The Registry is, therefore, directed to return the file to the Hon'ble High Court of Jammu & Kashmir at Jammu.

(ANAND MATHUR)
MEMBER (A)

Arun

(RAKESH SAGAR JAIN)
MEMBER (J)

